

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3482
ANSWERED ON:04.08.2014
INTERNET GOVERNANCE
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has organized any seminar on India's position in the UN on Internet Governance: UN Committee for Internet Related Policies;
- (b) if so, the details thereof?
- (c) whether the Government has submitted a proposal for establishment of a new institutional mechanism for global internet governance; and
- (d) if so, the details thereof?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) and (b): No, Sir. Government has not organised a seminar on India's position in the UN on Internet Governance.

(c) and (d): On October 26, 2011 at the 66th Session of the UN General Assembly, India made a statement proposing a UN Committee on Internet Related Policies (CIRP).

More recently, in Working Group on Enhanced Cooperation (WGEC) set up by United Nations in December 2012, which held its deliberations during May 2013 to May 2014, India submission in response to a question regarding mechanism for enhanced cooperation was as follows:

"A suitable multilateral, transparent and democratic mechanism must be created on the basis of equitable geographical representation. Governments, on an equal footing, may carry out their roles and responsibilities in international public policy issues pertaining to the Internet and public policy issues associated with coordination and management of critical Internet resources, in consultation with all other stakeholders."

Thereafter, in the Government of India's initial official submission to the Global Multistakeholder meeting on the Future of Internet Governance in Sao Paulo, Brazil on April 23-24, 2014, the following was mentioned:

"The Internet Governance should be multilateral, transparent, democratic, and representative, with the participation of governments, private sector, civil society, and international organizations, in their respective roles. This should be one of the foundational principles of Internet Governance.

The structures that manage and regulate the core internet resources need to be internationalized, and made representative and democratic. The governance of the Internet should also be sensitive to the cultures and national interests of all nations. The mechanism for Governance of the Internet should therefore be transparent and should address all related issues. The Internet must be owned by the global community for mutual benefit and be rendered impervious to possible manipulation or misuse by any particular stake holder whether State or non-State."